

FORM A
Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TUFF TUBES (ORISSA) PRIVATE LIMITED

Relevant Particulars		
1	Name of corporate debtor	TUFF TUBES (ORISSA) PRIVATE LIMITED
2	Date of incorporation of corporate debtor	27/01/2009
3	Authority under which corporate debtor is incorporated / registered	RoC-Cuttack
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25209OR2009PTC010575
5	Address of the registered office and principal office (if any) of corporate debtor	Bagheiput, P.O./P.S.-Jankia, Khordha, Odisha 752020
6	Insolvency commencement date in respect of corporate debtor	10-June-2021
7	Estimated date of closure of insolvency resolution process	6-Dec-2021
8	Name and registration number of the insolvency professional acting as interim resolution professional	Giridhari Lal Sharma and IBBI/IPA-001/IP-P00391/2017-18/10709
9	Address and e-mail of the interim resolution professional, as registered with the Board	A/1, P.C. Plaza, Bomikhal, Bhubaneswar, Odisha-751006 Email ID: sharma_gl@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	A/1, P.C. Plaza, Bomikhal, Bhubaneswar, Odisha-751006 EMail ID: cirp.tufftube@gmail.com
11	Last date for submission of claims	24-Jun-2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://ibbi.gov.in/downloadform.html NA



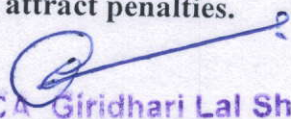
Notice is hereby given that the National Company Law Tribunal Cuttack Bench Cuttack has ordered the commencement of a corporate insolvency resolution process of the Tuff Tubes (Orissa) Private Limited on 09-June-2021 (Order received on 10-Jun-2021).

The creditors of Tuff Tubes (Orissa) Private Limited, are hereby called upon to submit their claims with proof on or before 24-June-2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


CA Giridhari Lal Sharma,
LLS, FCA, CFAFD (ICAI), IP
Insolvency Professional

Date 11 June 2021

Giridharilal Sharma

Place Bhubaneswar, Odisha

Interim Resolution Professional of Tuff Tubes (Orissa) Private Limited
Registration No: IBBI/IPA-001/IP-P00391/2017-18/10709

